GOVERNMENT OF INDIA FINANCE LOK SABHA

UNSTARRED QUESTION NO:1960 ANSWERED ON:26.07.2002 ATTACHING OF PROPERTY OF NARCOTICS DEALERS GADDE RAMAMOHAN;M.V.V.S MURTHI

Will the Minister of FINANCE be pleased to state:

- (a) The details of the property, vehicles and Indian and foreign currency of drug dealers attached by the Narcotics Control Bureau (NCB) during the last three year;
- (b) the rent paid by the NCB to various agencies for storing the contraband so attached during the aforesaid period; and
- (c) the steps taken for the early disposal of the attached property, seized goods, etc.?

Answer

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI GINGEE N. RAMACHANDRAN)

(a) to (c): Information is being collected and will be laid on the Table of the House.